

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 118/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES: M/s. Ashwini Hi-Rise & Farms Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Sunila Chavan i/b. Shruti Kelji	Adv. for Petitioner	

Common Order

TCSP 115/2017/230-232/NCLT/MB/MAH/2017

TCSP 116/2017/230-232/NCLT/MB/MAH/2017

TCSP 117/2017/230-232/NCLT/MB/MAH/2017

TCSP 118/2017/230-232/NCLT/MB/MAH/2017

TCSP 119/2017/230-232/NCLT/MB/MAH/2017

At request of the Petitioners counsel, list this matter on 06th April, 2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)